# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA

## **UNSTARRED QUESTION NO-148**

ANSWERED ON- 19/07/2021

#### PROGRESS OF NH-71 IN ANDHRA PRADESH

### 148. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether it is a fact that more than 70 per cent of land acquisition has been completed for Renigunta-Naidupeta Section of NH-71 in Andhra Pradesh;
- (b) whether it is also a fact that as per the guidelines, 80 per cent of land has to be acquired and only then the construction work has to be started;
- (c) whether the Ministry will consider starting construction work on NH-71 in view of the fact that more than 70 per cent land acquisition has been completed; and
- (d) if not, the reasons therefor?

#### **ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

- (a) Total additional land required for the project is 276.46 Ha. Award for 98% land acquisition has been completed. 42% disbursement of compensation has been completed. The possession of land has not yet been given by Competent Authority (CALA) to MORTH.
- (b) In the Concession Agreement, there is a provision of procuring Right of Way in 80% of length of project as Condition Precedent which is prerequisite for Appointed date/start of work.
- (c) & (d) As per provisions of Concession Agreement, guidelines; the Appointed date is declared after fulfilment of all the Condition Precedents by either party.

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